

tastes of the people of Kerala. Next option would be that they have to witness the Sri Lankan Tamil programmes which won't be palatable to the people of our country. They too are not clear and visible.

So, Government may be pleased to pass early orders for the commissioning of a television station or realy station in Kanyakumari district of Tamil Nadu at the carliest.

[*Translation*]

- (ii) Demand for opening a railway Zonal office in Bihar.

PROF. CHANDRA BHANU DEVI (Ballia) : Mr. Deputy Speaker, Sir, there are nine railway Zones in the country and every zones has been placed under one General Manager. A proposal for opening a railway zone in Bihar has been under consideration for the last ten year but no decision has been taken on it so far. As far as the railway traffic is concerned, Bihar has a distinct place due to its population and natural wealth. In the absense of Railway Zonal office in Bihar, proper development of the railway traffic in that region is not taking place. The Railway employees have to face administrative difficulties also which can be removed a zonal office is opened there. The railway zonal office can be opened in Danapur near Patna where the D.R.M. headquarters of the Railways have been functioning for a long time or it can be opened in Barauni-Gathlara where Railway has vast land and the biggest goods yards of Asia. The most suitable place for Railway Zonal office of north Bihar will be Barauni only.

In would, therefore, request the hon. Railway Minister to consider the proposal in depth and give early clearance for opening Zonal Office there.

- (iii) Demand for allotting waste lands on lease to Harijans and tribals in Morena district of Madhya Pradesh.

SHRI KAMMODILAL JATAV (Morena) : Mr. Deputy Speaker, Sir, the Vijapur and Karhal development blocks of the Morena district of Madhya Pradesh are hilly areas. Lakhs of acres of land is lying

waste there. The Madhya Pradesh Government have failed to undertake afforestation there as a result the invironment of the region is polluted. This area is inhabited mostly by harijans and adivasis. I would like to request the Government of India to allot the follow land to Harijans and Adivasis on lease and supply saplings of teak, mango, shisam, cashew, mulberry to them for plantation so that the standard of living of the poor is raised.

[*English*]

- (iv) Demand for Government's dropping the proposal, if any, to increase standard rent of accommodation for government employees following implementation of Pay Commission Report.

SHRI MAHENDRA SINGH (Guna) : The reports in a section of the Press that the Government is considering enhancing the standard rent of staff houses for Government employees, following the report of the Pay Commission are causing widespread concern. The proposed hike in rent will take away whatever little the Pay Commission has promised to the badly-off Government servants. Any such proposal would be very legitimately resented and the Government should refrain from taking such a decision.

[*Translation*]

- (v) Demand for drawing up a Scheme in consultation with Archaeological and other departments for appointment of a high level committee for development and preservation of cultural heritage of Mathura and Vrindaban.

SHRI MANVENDRA SINGH (Mathura) : Mr. Deputy Speaker, Sir, it is unfortunate that Mathura and Vrindaban, the native of Krishna and a sacred place of pilgrimage are being neglected. Earlier the milk and curd were available in abundance there but now there is even shortage of water. The streets of Muthra and Vrindaban, where Radha-Krishna performed their 'ras lilas', are today full of dirt and refuse. The holy water of Yamuna, which was ambrosia of the feet of Lord Krishana and reminds us of the peerless smell of the holy body from the time immemorial is now turning into a dirty nullah full smell.

[Shri Manvendra Singh]

Not only Indians, but lakhs of pilgrims and visitors from all corners of the world visit Vrindaban every year. They feel agonised to see the dilapidated condition of parikrama approaches and of the ancient places of pilgrimage in Brijdham which hurts their religious feelings.

I would suggest that for the protection and preservation of the ancient culture, folk music, forest, circumambulation way of Mathura and Vrindaban and for the preservation of the character of the Yamuna, a high level committee may be formed involving the Archaeological, Environment, Forest, Tourism and irrigation departments to prepared a comprehensive plan for this purpose.

[English]

- (vi) Demand for running Delhi Puri Express daily and rationalising time schedule of Nilachal Express.

SHRI BRAJAMOHAN MOHANTY (Puri) : Delhi-Puri Express is now running as a super-fast train and the time has been restored to original schedule. But it should run from Delhi to Puri and back every day so that convenient and speedy travel can be possible. The Bhubaneswar is the State Capital. It needs immediate communication with Delhi, the National Capital. So I request the Minister of Transport to immediately introduce the running of Puri Express from Delhi to Puri and back on all the days of the week and it may be examined if the running time can be reduced by 2 to 3 hours so that it can assure more easy communication.

The time schedule of Nilachal and Utkal Express has been abnormally increased. Utkal Express goes by Western Orissa and provides travelling facility for 5 districts of Orissa. But now-a-days on account of increase in time schedule it is very much inconvenient to travel in the said train. I would urge upon the Railway Minister to restore the normal time schedule that was previously operating and to rationalise the travel so that travel from Puri to Delhi and back will not be that difficult.

The time schedule of Nilachal Express from Delhi to Puri and back needs to be rationalised.

- (vii) Need for allocating sufficient funds for Tambaram-Chingleput railway doubling work.

DR. S. JAGATHRAKSHAKAN (Chengalpattu) : It is disheartening to note that the pace of work of Tambaram Chingleput railway doubling work is completely at a standstill with the result the main purpose of the project is defeated. Only a token provision of Rs. 1 lakh was made initially for the project. The project was sanctioned by the Railway Board at an estimated cost of Rs. 3.53 crores and the initial idea was to go ahead with the project at top gear. It was understood that for want of sufficient funds, the project, work has been suspended and the people of the district and the State as a whole has been much agitated and dissatisfied. The doubling work has to be taken up in hand immediately to help speed up the trains on this important line which cater to thousands of office-goers and college students and trading public. Hence the urgent need is to allocate sufficient funds immediately so that the important doubling work of Tambaram-Chingleput is taken up and completed without further delay.

- (viii) Demand for lifting ban on recruitment so that Verts manufacturing unit of Ordinance Clothing Factory at Avadi is Commissioned.

DR. A KALANIDHI (Madras Central) : Sir, the Ordinance Clothing Factory at Avadi, Madras, Tamil Nadu is manufacturing clothes (pants, Shirts, etc.) for military personnel. The workers of the above factory are doing their best without going for strikes, etc. The present Vice-President of India while he was Defence Minister sanctioned a vest unit, that is, manufacturing Baniyaen for the defence people. Now the materials have come. Machineries were purchased and kept idle. The necessary manpower is not sanctioned in view of the policy of ban on recruitment. Unless and otherwise this ban is removed there is no scope for this Baniyaen factory to be commissioned. Moreover I understand that 20 crores materials work stitched outside by giving contract to private parties